

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 16/AM13
HELD ON 18.07.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 16/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 18.07.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 15/AM13 held on 11.07.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-89	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00511/AM07/DES-VII	Status:
NC No.: 16/AM13 Dated: 18.07.2012	Adv. Lic. No. 3110026296 dated 31.08.2006	RLA F. No. 31/24/040/00174/AM07	Approved

Request: Amendment in the ratification of adhoc norms fixed for Advance Licence No. dated 31.08.2006.

3110026296

Decision: The Committee considered the request of firm taking cue from the adhoc norms fixed in earlier case of firm in respect of advance authorization No. 3110042711 dt. 31.03.2012 and in line of other earlier approved case of the firm, the Committee decided to **approve** the request of firm for amendment in the adhoc norms to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg
2. 15% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – N24 G3/K 224 G3)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.83470 kg
		2. Glass Fiber	0.15450 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.02020 kg
3. Unfilled Nylon 6 Black Compound (Akulon N 22 D/I Black)	1 kg	1. Nylon 6 Chips/Granules	0.99110 kg
		2. Black Masterbatch	0.01030 kg
		3. Calcium Stearate	0.02060 kg

Note: However, since licence has already been expired, above stated amendments are approved only for regularization purpose. No further export / import is allowed

against this licence.

Case No. A-90	DSM INDIA PVT. LTD.	HQ F. No. 01/87/050/00125/AM08/DES-VII	Status:
NC No.: 16/AM13 Dated: 18.07.2012	Adv. Lic. No. 3110029323 dated 24.05.2007	RLA F. No. 31/24/040/00056/AM08	Approved

Request: Amendment in the ratification of adhoc norms fixed for Advance Licence dated 24.05.2007.

No. 3110029323

Decision: The Committee considered the request of firm and taking cue from the adhoc norms fixed in earlier case of firm in respect of advance authorization No. 3110023032 dt. 06.12.2005 and decided to **approve** the request of firm for amendment in the adhoc norms to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant PBT Compound (Arnite TV4 240 S/B414SE)	1 kg	1. PBT Chips/Granules	0.6592 kg
		2. Glass Fiber	0.2060 kg
		3. Mould Release Agent (Calcium Stearate)	0.0025 kg
		4. Mould Release Agent (Loxiol)	0.0025 kg
		5. Flame Retardant (Brominated FR)	0.0721 kg
		6. Flame Retardant (Antimony Trioxide)	0.0721 kg
		7. Flow Modifier (Dyneon/Tefcon Based)	0.0020 kg
		8. Relevant Colourant (Pigments) Sactolith HDS	0.0113 kg
		9. Savnol	0.0010 kg
		10. Talc	0.0013 kg

Note: However, since licence has already been expired, above stated amendments are approved only for regularization purpose. No further export / import is

allowed against this licence.

Case No. A-91	RLA, LUDHIANA		Status: Deferred
	NC No.: 16/AM13 Dated: 18.07.2012	HQ F. No. 01/87/162/00065/AM13/DES-VII	

Request: Amendment in the description of Import Item No. 7 of SION A – 1691.

Decision: A copy of RLA's letter has been forwarded to DIPP on 09.07.2012. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-92	WACKER METROARK CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00352/AM12/DES-VII	Status: Approved
NC No.: 16/AM13 Dated: 18.07.2012	Adv. Lic. No. 0210171929 dated 05.01.2012	RLA F. No. 02/24/040/00179/AM12	

Request: Amendment in the description of Import Item No. 2.

Decision: The Committee considered the request of firm with Technical Representative of D/o C&PC and